Special incentives for Small Industries in Pharmacoutical Sector

1210. SHRI MAHENDRA PRASAD
Will the Minister of PETROLEUM
AND CHEMICALS be pleased to state

- (a) whether Government propose to offer any special incentives for small industries in the pharmaceutical sector,
- (b) if so, what are the details of such incentves; and
- (c) what 1s Government's strategy to ensure that small industry plays an increasing role in this sector?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) to (c) Presently there is no specific proposal under consideration of this Department for grant of special incentives to small industries in pharmaceutical sector Pharmaceutical Small Scale industries in any case are outside price control in respect of formulations covered in Category-II of DPCO, 1987

कोयला क्षेत्र का विदेशी सपयोग से ग्राधनीकरण

- 1211. श्री श्रंकर वयाल पिह नया ऊर्जा मनी यह बताने की कृपा करेगे कि:
- (क) कोयला क्षेत्र के आधुनिकी-करण हेतु तकनीकी जानकारी प्रदान किए जाने के लिए सरकार ने किन-किन देशो के साथ अनुबंध किए हैं, और
- (ख) विदेशी सहयोग से कोयले के नये क्षेत्रो का पता लगाने की दिशा मे क्या प्रगति हुई है ?

उर्जा मंत्री (श्री क याण सिंह कालमी):
(क) कोयला क्षेत्र मे ग्राधुनिकीकरण
किए जाने के लिए, जिसमे तकनीकी
जानकारी शामिल है, कोयला परियोजनाग्रो के विकास के लिए सोवियत संघ,
यू0 के0, फास, पोलैंड, जर्मनी, कनाडा
तथा ग्रारिट्रेलिया के साथ संविदा किए
गए हैं।

(ख) कोयला ग्रन्वेषण के क्षेत्र में कोई विदेशी सहयोग प्राप्त नहीं किया गया है।

Trading in Organ Transplant

1212 SHRI V. NARAYANASAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

- (a) whether it is a fact that organ transplant has been made commercial in Bombay and make-shift transplant units are being set up, causing life thereatening infections; and
- (b) if so, whether Government have taken any steps to stop organ transplant under such conditions?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF SHAKEELUR REHMAN) (a) The Government have been reports that afficit trading in human organs for transplantation purposes is taking place in Bombay.

(b) With a view to regulating the trading in human organs and for illegal organ transplats, preventing the Government is contemplating enactment of a comprehensive legislation which will be applicable throughout the country The proposed legislation will, inter-alia, include provisions for (1) banning sale of human organs for valuabe consideration and (11) empowering the Government to having notify hospitals necessary ınfrastructre for the purpose of removal of human organs and carrying out transplatation.

High Powered Board for clearing pending Power Projects

1213 SHRI V NARAYANASAMY Will the Minister of ENERGY be pleased to state.

(a) whether it is a fact that Government are setting up a high powered board to clear power projects pending for a long time;